

Through FAX

(J.H.C. Sch. 1-7)

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From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(I)/5/2016-17/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

Sri Dilip Kumar, IAS,
Joint Secretary, National Human Rights Commission,
Manav Adhikar Bhawan, C-Block,
GPO Complex, INA,
New Delhi – 110023.

Ref: - Your Letter bearing No. 23011/7/2019-20/Trg (JH) dated 26.08.2019.

Sub: - Regarding nomination for attending Two Days Training Programme for First Class Judicial Magistrate on September 21-22, 2019 in the Indian Law Institute, New Delhi.

Sir,

With reference to the letter on the subject noted above, I am directed to inform that the Court has been pleased to nominate (i) **Sri Ravi Narayan, Addl. Civil Judge (Jr. Div.), Dhanbad** and ii) **Ms. Darshna, Addl. Civil Judge (Jr. Div.)-cum-J.M. 1st, Jamshedpur** to attend **Two Days Training Programme** scheduled to be held on **September 21-22, 2019 in the Indian Law Institute, New Delhi.**

The details of nominated Officers are as follows:-

Name/Designation & contact details of Officer/nominee

- 1) **Sri Ravi Narayan**, Addl. Civil Judge (Jr. Div.), Dhanbad
Mobile No.: 8002292939
E-mail ID : adv.ravinarayan@gmail.com
- 2) **Ms. Darshna**, Addl. Civil Judge (Jr. Div.)-cum-J.M.1st Class, Jamshedpur
Mobile No.: 8742928903 / 9304399924
E-mail ID : darshnakarn2608@gmail.com

This is for kind information and needful.

Yours faithfully,
Sd/- **J.P. Singh**
Registrar (Administration)

Memo No. 3480 / Apptt.

Ranchi dated the Sept 17, 2019

Copy forwarded to Sri Shreenibas Chandra Prusty, Registrar & Dr. A.K.Verma, Deputy Registrar, Indian Law Institute, New Delhi for information & needful / the Principal District & Sessions Judges, Dhanbad & Jamshedpur for information and needful / Sri Ravi Narayan, Addl. Civil Judge (Jr. Div.), Dhanbad and Ms. Darshna, Addl. Civil Judge (Jr. Div.)-cum-J.M.1st Class, Jamshedpur along with copy of the aforesaid letter with necessary permission to leave the Headquarters for attending the aforesaid training programme / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website.


Registrar (Administration)